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Central Administrative Tribunal  
Principal Bench, N. Delhi

...  
O.A. No. 437/91

New Delhi, this the 5th Day of April, 1995.

HON'BLE SHRI J.P. SHARMA, MEMBER(J)  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Shri Sri Bhagwan Sharma  
working as Compositor Grade-II  
in Govt. of India Press,  
Ring Road,  
New Delhi.

Applicant

(By Shri S.M.Garg, Advocate)

Versus

Union of India through

1. The Secretary,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.

2. The Director of Printing,  
Ministry of Urban Development,  
'B' Wing, Nirman Bhawan,  
New Delhi.

3. The Manager,  
Govt. of India Press,  
Ring Road,  
New Delhi- 110 064.

Official Respondents

(By Shri M.K.Gupta, Advocate)

4. Ram Bharose Lal  
working as Compositor Grade-II  
in Govt. of India Press,  
Ring Road,  
New Delhi

Private Respondent

(By None)

Judgement (oral)

delivered by HON'BLE SHRI J.P.SHARMA, MEMBER(J)

The applicant filed this application aggrieved by  
the seniority list of Compositor Grade-II as circulated

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by the respondents on 12th September, 1990. He prays for the grant of the reliefs that a direction be issued to the respondents to restore the applicant's seniority position in the seniority list dated 28.5.73 and 17.1.1986 and above the direct recruits with all consequential reliefs. The case was admitted. On notice the respondents contested this application and filed a reply to which a rejoinder was also filed by the applicant.

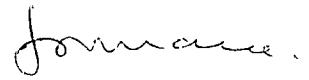
The case came up for hearing today and the learned counsel for the applicant Shri S.M.Garg stated that the applicant has since been granted the relief prayed for in the application, by the Administration itself and hence the present application has become infructuous and is not pressed. Shri M.K.Gupta, therefore, has no objection to the case being disposed of on the statement of the learned counsel Shri S.M.Garg.

2. In view of the facts and circumstances, the application is dismissed as infructuous as the benefit had already been granted by the respondents to the applicant regarding the seniority of the applicant.

Cost on parties.

  
(K. MUTHUKUMAR)

MEMBER (A)

  
(J.P.SHARMA)

MEMBER (J)

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